

National Company Law Tribunal

Allahabad Bench

CP NO. 170/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: Nagendra Nath Tiwari v/s Patem Industrial Complex Ltd & Ors.
SECTION OF THE COMPANIES ACT/I & B CODE: 71(10) of the Companies Act of 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Rakesh Kumar	Adv.	Petitioner	Rak
<u>2.</u>	Ashutosh Vaish	Adv.	Res.	Ashutosh

CP NO.170/ALD/2017

Sh. Rakesh Kumar, Advocate for the petitioner. Sh. Ashutosh Vaish, Advocate for the respondent company.

The counsel for the respondent seeks time for filing counter including the issue of maintainability of petition and jurisdiction of this Tribunal.

The matter to be listed on 23rd January, 2018.

— Sd —

Dated:21.12.2017

**H.P. Chaturvedi,
Member (Judicial)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)